

Office of the District & Sessions Judge, Lakhisarai.

Order No. 53 / (Misc.)21

Dated 21 April, 2021.

It has come to my knowledge on 20-04-2021 at night through telephonic message that Sri Manish Kumar -II, Railway Judicial Magistrate, Kiul has passed away due to infection of COVID-19.

Therefore, in view of demise of Sri Manish Kumar -II, Railway Judicial Magistrate, Kiul and also considering the facts and circumstances of outbreak of COVID-19, it is ordered that all Courts of the Lakhisarai Judgeship including Court of R.J.M., Kiul and JJB, Lakhisarai shall remain closed for three days i.e., from **22-04-2021 to 24-04-2021** subject to further directions of the Hon'ble Inspecting Judge of this Judgeship.

Inform all concerned.


Sd/-
District & Sessions Judge,
Lakhisarai.
21-04-2021.

Memo no. 575-87 /21 dated 21 -04-2021

Copy forwarded to:-

1. All Judicial Officers, Civil Court, Lakhisarai. 2. The District Magistrate, Lakhisarai. 3. The Superintendent of Police, Lakhisarai 4. The Nodal Officer, Civil Court, Lakhisarai. 5. The Public Prosecutor, Lakhisarai. 6. The D.P.O., Lakhisarai. 7. The President, District Bar Association, Lakhisarai. 8. The Secretary, District Bar Association, Lakhisarai. 9. The Superintendent of Jail, Lakhisarai. 10. The Excise Superintendent, Lakhisarai. 11. The System Officer, Civil Court, Lakhisarai. 12. The Nazir and the Naib Nazir, Civil Court, Lakhisarai 13. All staff, Civil Court, Lakhisarai.

for information and needful.


District & Sessions Judge,
Lakhisarai.
21-04-2021.